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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 887/2018 & CM APPLs. 3756/2018, 12589/2021**

ADANI POWER RAJASTHAN LIMITED & ORS Petitioners
Through: None.

versus

CENTRAL ELECTRICITY REGULATORY
COMMISSION & ANR

..... Respondents

Through: Mr. Nikhil Nayyar, Senior
Advocate with Ms. Pritha
Srikumar & Mr. Atharv Gupta,
Advocates for R-1.
Mr. Deepak Khurana, Mr. Vineet
Tayal & Ms. Nishtha Wadhwa,
Advocates for R-3.
Mr. Shri Venkatesh, Mr. Ashutosh
Shrivastav & Ms. Punyam Bhutani,
Advocates for R-5.
Mr. P.V. Dinesh & Ms. Anna
Oommen, Advocates for R-7.
Mr. Amal Nair & Mr. Anand K.
Ganesan, Advocates for Rajasthan
Discoms.

+ **W.P.(C) 5785/2018 & CM APPLs. 22536/2018, 24481/2018,
26156/2018, 28097/2018, 509/2019, 34491/2019, 34495/2019,
24313/2020, 33584/2020, 33698/2020, 4733/2021, 29706/2021,
5946/2021**

TAMIL NADU GENERATION
AND DISTRIBUTION CORP LTD

..... Petitioner

Through: Mr. Amit Anand, AAG with Ms.
Anuska Nagarajan, Ms. Aakanksha



Bhola & Ms. Devyani Gupta,
Advocates.

versus

CENTRAL ELECTRICITY REGULATORY
COMMISSION AND ANR

..... Respondents

Through: Mr. Nikhil Nayyar, Senior Advocate with Ms. Pritha Srikumar & Mr. Atharv Gupta, Advocates for R-1.
Mr. Kirtiman Singh, CGSC with Ms. Shreya V. Mehra & Mr. Waize Ali Noor, Advocates for UOI.
Mr. T.K. Ganju, Senior Advocate with Ms. Divya Chaturvedi, Mr. Saransh Shaw & Mr. Jai Dhanani, Advocates for R-3.
Mr. Biju Mattam, Mr. Chetan Garg & Mr. Lakshyajit Singh Bagdwal, Advocates for R-6.
Mr. Deepak Khurana, Mr. Vineet Tayal, Ms. Nishtha Wadhwa, Advocates for R-4 & 8.
Mr. Vishrov Mukherjee, Mr. Yashawi Kant & Ms. Priyanka Vyas, Advocates for R-8.
Mr. Gopal Jain, Senior Advocate with Ms. Divya Chaturvedi, Mr. Saransh Shaw, Mr. Jai Dhanani, Mr. Rijjul Uppal, Ms. Gauri Rasgotra, Mr. Dinesh Moorjani & Mr. Shivansh Aggarwal, Advocates for R-7.
Mr. Karan Jaiswal, Advocate for R-9 & 10.



CORAM:
HON'BLE MR. JUSTICE PRATEEK JALAN

% **ORDER**
08.12.2023

There is no appearance on behalf of the petitioner in W.P.(C)
887/2018.

I am informed that petitions are ready for final hearing.
List on 27.03.2024.

DECEMBER 8, 2023
'pv'/'

PRATEEK JALAN, J